GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2703
ANSWERED ON:09.12.2011
HYDRO POWER GENERATION
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Will the Minister of POWER be pleased to state:

- (a) the target set and achievement made in hydro power generation during the Eleventh Five Year Plan, State/UT-wise;
- (b) whether hydro power generation in the country has decreased during the last three years;
- (c) if so, the details thereof and the reasons therefor along with the details of targets fixed and funds proposed to be provided for development of hydro power projects during the Twelfth Five Year Plan;
- (d) whether there has been delay in commencement of construction of various hydro power projects in the country; and
- (e) if so, the details thereof along with the reasons therefor and the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a)to(c): The State-wise and utility-wise details of actual hydro generation vis-Ã -vis target from Hydro Stations (above 25 MW) during 11th Five Year Plan (2007-08 to 2011-12 upto Nov.,2011) is at Annex-I.

During 2008-09 & 2009-10, the generation has been less than the targets by 4.35% and 9.90% respectively. However, during 2010-11, the generation was higher than the targets by 3.06%. The power generation during 2008-09, 2009-10 was less as compared to target fixed due to less availability of water for power generation because of less rain fall.

Working Group on power has been constituted by the Planning Commission to formulate the 12th Five Year Plan for the Power Sector which will include capacity addition target, fund requirement etc. for the 12th Five Year Plan.

- (d) & (e): Details of various hydro-electric projects (25 MW & above) under construction in the country as per 11th Plan programme along with commissioning schedule original/latest, issues/constraints for delay etc. is atAnnex-II. To ensure that the hydro projects under construction are completed within the stipulated time, following mechanism is in place:
- # Central Electricity Authority (CEA) is performing the duties of monitoring of the power projects in pursuance of 73 (f) of Electricity Act, 2003. The progress of each project is monitored continuously through frequent site visits, interaction with the developers, critical study of monthly progress reports. Chairperson, CEA holds review meeting with the developers and other stakeholders to sort out the critical issues.
- # A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently follow up and monitor the progress of the hydro projects.
- # Review meetings are taken by Ministry regularly with the concerned officers of CEA, equipment manufacturers, State Utilities/CPSUs/ Project developers, etc.